

Statement**Procedure covering the Sahitya Akademi Prize for Translation**

1. Entries are invited from individual translators or publishers through advertisement in the leading news papers throughout the country. Besides the members of the twenty two Languages Advisory Board are requested to send nominations. A ground list may also be got prepared by an expert in each language. In case of difficulty in receiving the ground that the Regional Offices of the Akademi may be asked to compile a list of translations published during the period in the languages handled by them. The Library in the Head Office may compile such a list in respect of the remaining languages.

2. Initially only one copy of the entry be procured on purchase basis either from the translators or through the Advisory Board members who recommends the translator along with a certificate that:

(i) it is a full and unabridged translation;

(ii) the translation is faithful to the original work;

(iii) it is a direct translation/it is a translation done through a link language;

(iv) the standing of the original writer and the excellence of his book would also have to be certified.

3. A three-Member Target Language Export Committee would be formed to short-list the entries and reduce them to not more than five, received in each language.

4. Three more copies of the books from the short-list would be procured and stop to the members of the Selection Committee for giving their recommendations in a prescribed form in order of preference.

5. Along with statements of opinion the three members of the Target Language Committee would send a detailed report at least three half sheet pages full, stating the reasons why the first, second or third preference (and more if any) is given to a particular work, eliciting one or two instances of excellence in the use of language of translation in words, sentence construction, idiom and change or modification of imagery and how far these are maintained over the entire book. The size of the translation and the translated book should also be commented upon. It should also be reported whether the language used for translation has a standard and can be generally understood by the common reader.

6. The statements of opinion received from the three members of the Target Language Committee would be placed before the Executive Board of the Sahitya Akademi which will declare the Prize on the basis of the recommendations of the members of the Target Language Committee.

Convention on the Rights of Child

1455. SHRI ANANT RAM JAIS-WAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that among South Asian Countries, India alone did not ratify the Convention on the rights of Child' adopted by UN General Assembly in 1989, if so, what are the reasons therefor; and

(b) what are the details of the said convention?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESHWARI): (a) India has ratified the UN Convention on the

Rights of the Child. The instrument of accession was deposited with the UN Secretary General at New York on 11.12.1992.

(b) The Convention consists of a Preamble and 54 articles giving economic, social and cultural rights to children.

Appointments in Kendriya Vidyalayas of M.P

1456. SHRI DIGVIJAY SINGH:

SHRI SARADA MOHANTY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that during the last session Government had ordered appointment of scores of candidates of different teaching and non-teaching posts in Kendriya Vidyalayas of Madhya Pradesh;

(b) if so, the details thereof;

(c) whether the Establishment Committee of Kendriya Vidyalaya Sangathan had declined to execute the orders;

(d) if so, the details thereof;

(e) whether the names of the candidates had thereafter been sent to the Assistant Commissioner, Bhopal Region for appropriate action! and

(f) if the answer to part (e) above is in affirmative whether the Assistant Commissioner, Kendriya Vidyalaya Sangathan, Bhopal Region has been granted extension in service to complete the appropriate action in this regard?

THE MINISTER FOR HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (e) A large number of applications and requests from individuals and various quarters for consideration for appointment to teaching and non-teaching posts in different Vidyalayas are received from time to time. Such requests are sent to the Head Office of the Sangathan for action as per procedures and rules. Depending on the category of

vacant posts available from time to time, the vacancies are also advertised by the regional offices or Headquarters of the Sangathan and candidates are also considered for specific categories. All applications are scrutinised with reference to the minimum eligibility conditions laid down such as educational qualifications, experience, age limit, etc. Duly constituted Selection Committees assess the suitability of candidates through interviews whenever necessary. The regional offices and the Headquarters of the Sangathan are required to follow all the procedures and rules in respect of all appointments irrespective of any recommendations regarding individual applicants.

(f) The Assistant Commissioner at Regional Office, Bhopal who attained the age of superannuation on 30.11.92 has been granted extension because of administrative requirement and in view of unfilled vacancies of Assistant Commissioners.

Report of the National Steering Committee on Text Books

1457. SHRI SHANTI TYAGI:

SHRI SUSHILKUMAR SAM-
BHAJIRAO SHINDE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the National Steering Committee after examining the History and Mathematics text books revised by former Uttar Pradesh Government has found that the books have factual inaccuracies and distortions;

(b) whether it is also a fact that the Steering Committee has recommended that the text books be withdrawn;

(c) if so, what are the other recommendations of the Steering Committee;